Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 24/11/2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

No.			<u>v</u> z	
Name of creditor			R Sundararajan & Smitha Sundararajan	
Details of the claim received	Date of Amount Amount Nature receipt claimed of claim of claim		20/09/2025 6250000	
	Amount claimed		6250000	6250000 NIL
Details of the claim are admitted	Amount Amount Nature claimed of claim of claim	admitted	NE.	NE.
			NE NE	NE NE
	Amount covered by	security interest	NIL	Z E
	Amount covered by	the guarantee	NIL	NE NE
	Whether a related	party?	NIL.	NE NE
Amount of contingent	claim		Ę	N
Amount of any mutual	dues that not	off	¥.	NE.
Amount of claim	not admitted		6250000	6250000
Amount of Amount of Amount Amount of Remarks, contingent any mutual of claim claim under if any	not verification		NE.	NE.
Remarks, if any			NE NE	Z

Jitender Kothari

Deemed Resolution Professional of Lakhari Resources Private Limited-In CIRP Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025